

Nomination of cases by Hon'ble the Acting Chief Justice on 05.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 15132/2016	Hon'ble S. K. Gupta, J.	Computer Fresh Section on 05.07.2016
2	W. P. - 19608/2010	Hon'ble Sudhir Agarwal, J.	Writ C-II Section on 05.07.2016
3	Special Appeal – 1563/2007 (Recall Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 06.07.2016
4	Special Appeal – 1530/2007 (Recall Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 06.07.2016
5	Special Appeal Defective – 1039/2007 (Recall Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 06.07.2016
6	Special Appeal – 1616/2011 (Recall Application)	Hon'ble Dilip Gupta, J.	Special Appeal Section on 06.07.2016
7	F. A. - 237/2014 (Correction Application)	Hon'ble Sudhir Agarwal, J.	First Appeal Section on 06.07.2016
8	Crl. Appeal – 3766/2009 with Crl. Appeal – 1438/2009	Hon'ble Arun Tandon, J.	Criminal Appeal Section on 06.07.2016
Bench Comprising			
9	W. P. - 65017/2015	Hon'ble Tarun Agarwala, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 05.07.2016
10	W. P. - 15299/2016 with W. P. - 2758/2016 with W. P. 4382/2016	Hon'ble Tarun Agarwala, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 05.07.2016
11	Special Appeal – 687/2015	Hon'ble Dilip Gupta, J. and Hon'ble V. K. Misra, J.	Special Appeal Section on 06.07.2016
12	Crl. Appeal – 36/2008 with Crl. Appeal – 1962/2007 with Crl. Appeal – 7218/2008	Hon'ble A. K. Tripathi, J. and Hon'ble Anjani Kumar Mishra	Criminal Appeal Section on 06.07.2016
13	Capital Case – 5298/2015 with Capital Case – 5299/2015 with Capital Case – 5300/2015	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Govt. Appeal Section on 06.07.2016

Hon....., J.			
14	Bail – 19812/2016 with Bail – 18662/2016 with Bail – 2915/2014	Hon'ble N. A. Moonis, J.	Bail Section on 06.07.2016
15	Bail – 14202/2016 with Bail – 15833/2015 with Bail – 36882/2014	Hon'ble K. N. Bajpayee, J.	Bail Section on 06.07.2016
16	S. A. - 1574/1980	Hon'ble P. K. Srivastava, J.	S.C.A. Section on 06.07.2016
17	S. A. Defective – 56/2001	Hon'ble P. K. Srivastava, J.	S.C.A. Section on 06.07.2016
18	W. P. - 1297/2006	Hon'ble M. K. Gupta, J.	Writ A-II Section on 06.07.2016
19	W. P. - 61066/2015	Hon'ble Manoj Misra, J.	Writ A-II Section on 05.07.2016
Appropriate Court dealing with such matters			
20	Special Appelal Defective – 516/2009	Appropriate Court dealing with such matters	Special Appeal Section on 06.07.2016
21	Second Appeal – 863/2008	Appropriate Court dealing with such matters	Second Appeal Section on 06.07.2016
22	Crl. Appeal – 6198/2010	Appropriate Court dealing with such matters	Criminal Appeal Section on 06.07.2016
23	Crl. Appeal – 708/2014	Appropriate Court dealing with such matters	Criminal Appeal Section on 06.07.2016
24	Crl. Appeal – 2112/2015	Appropriate Court dealing with such matters	Criminal Appeal Section on 06.07.2016
25	Crl. Appeal – 4251/2012 with Crl. Appeal – 4252/2012 with Crl. Appeal – 3739/2012	Appropriate Court dealing with such matters	Criminal Appeal Section on 06.07.2016
26	Crl. Appeal – 537/2013 with Crl. Appeal – 397/2013	Appropriate Court dealing with such matters	Criminal Appeal Section on 06.07.2016
Special Order			
27	Special Appeal – 1767/2013	“Place the matter before regular bench as Hon'ble Mr. Justice U. C. Srivastava is sitting at Lucknow.”	Special Appeal Section on 06.07.2016

28	W. P. - 34196/2015	“Place all the related matters before Bench presided over by Hon'ble V. K. Shukla, J.”	Writ C-II Section on 06.07.2016
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BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE
J.R.(LISTING)
06/07/2016